

श्री रवि राय : उसको फाड़ दो ।

(व्यवधान).....

श्री धर्मूत नाहटा : मैं यह जानना चाहता हूँ कि तीन चार दिन हो गए इस पोस्टर को लगाए, इसमें जो नाम लिखा हुआ है सोसाइटी का और दो भ्रादमियों का, स्पष्ट है वह फर्जी है और प्रेंस का नाम भी है, मैं नहीं जानता कि वह सही है या फर्जी है, धाज हमने यह भी सुना कि मिर्जा गालिब का स्मारक बन रहा था, उनकी बिल्डिंग का स्टोन था वह भी गायब हो गया तो यहाँ की पुलिस क्या करती है ? हम जानना चाहता हैं कि कौन लोग इसके पीछे हैं ? सारे राष्ट्र और सारे सदन को गुस्सा है इस पोस्टर पर । गांधी शताब्दी वर्ष पर इस तरह के गन्दे, घृणित और धिनोने पोस्टर इस शहर में बिपकाए जाय यह बड़ी ही शर्म की बात है, तो मैं निवेदन करना चाहूंगा कि असली लोग कौन हैं, कौनसी ताकतें इसके पीछे हैं उनको नंगा करके सदन के सामने रखें ।

12.25 hrs.

QUESTION OF PRIVILEGE RE-
ARREST OF SHRI MADHU
LIMAYE IN BIHAR

MR. SPEAKER : Yesterday also, a point was raised on the privilege motion about the arrest of Shri Madhu Limaye and his acquittal in the Supreme Court. I would like the Home Minister to say what he has to say on this matter.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : I have seen a copy of the judgment of the Supreme Court in writ petitions of Shri Madhu Limaye. I therefore move the following motion :

"That the question of privilege arising out of Shri Madhu Limaye's arrest on November 6, 1968 and his remand to judicial custody at Lakhisarai (Bihar) be referred to the Committee of Privileges, with instructions to frame such issues as the Committee

consider relevant from the point of view of this House and make a report thereon."

MR. SPEAKER : I hope the House agrees. (*Interruption*). I am not allowing any discussion. I am putting the motion to the vote of the House. The question is :

"That the question of privilege arising out of Shri Madhu Limaye's arrest on November 6, 1968 and his remand to judicial custody at Lakhisarai (Bihar) be referred to the Committee of Privileges, with instructions to frame such issues as the Committee consider relevant from the point of view of the Privileges of this House and make a report thereon."

The motion was adopted.

12.26 hrs.

PAPERS LAID ON THE TABLE

Statement of decisions of Government on recommendations of Administrative Reforms Commission etc.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to lay on the Table :-

- (1) A statement of decisions of Government on certain recommendations of the Administrative Reforms Commission in their Report on "Public Sector Undertakings" [*Placed in Libray. See No. LT-2793/68.*]
- (2) A copy each of the following Reports (Hindi version) under article 151 (1) of the Constitution read with subsection 3 (ii) of section 3 of the Official Languages Act, 1963 :-
 - (i) Audit Report, Defence Services, 1968.
 - (ii) Audit Report, Posts and Telegraphs, 1968.
- (3) A copy of the Appropriation Accounts of the Defence Services for the year 1966-67 and Commercial Appendix thereto (Hindi version).